

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 15/02/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>PRONOUNCEMENT MATTERS</u>				
1	ST/86164/2014	RAHEJA UNIVERSAL PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	Advaita Legal /DR	
<u>REGULAR MATTERS</u>				
2	ST/86642/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- NAVDEEP CONSTRUCTIONS CO.	IP/DR	Issue Notice
	ST/CROSS/91099/2 013			
3	ST/86814/2013	IDEA CELLULAR LTD. -Vs- CCE THANE I	S.S. Gupta, C.A. /DR	
4	ST/89396/2013	CCE PUNE I -Vs- KROHNE MARSHALL PVT.LTD.	DR/IP	
5	ST/89452/2013	SRICON INFRASTRUCTURE - PVT.- LTD. -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
6	ST/89635/2013	BABA TRADING CO. -Vs- CCE AURANGABAD	S.S. Gupta, C.A. /DR	

7	ST/89766/2013	CITY & INDUSTRIAL DEVELOPMENT CORPORATION OF -M- LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
8	ST/85022/2014	SHREE SATPUDA TAPI PARISAR SSK LTD -Vs- CCE NASHIK	A.S. Sakpal /DR	
9	ST/85639/2014	RAJDEEP BUIDCON PVT LTD -Vs- CCE AURANGABAD	MZSK & Associate CA. /DR	
10	ST/85693/2014	GLOBAL GALLARIE -Vs- CCE RAIGAD	M.H.Patil /DR	
11	ST/85779/2014	THE EXECUTIVE ENGINEER (MEC) -Vs- CCE NAGPUR	IP/DR	
12	ST/86187/2014	TECHNOCRAT ENGINEERS -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	D.H.SAVE AND ASSOCIATES /DR	
	ST/CROSS/91144/2014			
13	ST/86329/2014	KINETIC ADVERTISING (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	PDS Legal /DR	
14	ST/86373/2014	WONDER CARS PVT LTD -Vs- CCE PUNE I	MZSK & Associate CA. /DR	
15	ST/86496/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
16	ST/86497/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
17	ST/86498/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
18	ST/86499/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	

19	ST/86500/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
20	ST/86501/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
21	ST/86502/2014	WARDHA POWER CO LTD -Vs- CCE NAGPUR	Guru & Ram, /DR	
22	ST/86793/2014	GODREJ INDUSTRIES LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
23	ST/86934/2014	POLYMERMAN (ASIA) PVT LTD -Vs- CCE NASHIK	M.S. Jagesha, Advocate /DR	
24	ST/86962/2014	JET AIRWAYS (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
25	ST/87203/2014	JET AIRWAYS (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
26	ST/87419/2014	ADITYA BIRLA MINACS WORLS VIDE LTD -Vs- CCE MUMBAI - II	S.S. Gupta, C.A. /DR	
27	ST/87425/2014	JET AIRWAYS (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
28	ST/87825/2014	IDEA CELLULAR LTD -Vs- CCE MUMBAI - II	S.S. Gupta, C.A. /DR	
29	ST/87854/2014	MANJULA B PATIL -Vs- CCE RAIGAD	S.P. Mathew /DR	
30	ST/88460/2014	HINDUSTAN DORR OLIVER LTD -Vs- CCE THANE I	IP/DR	
31	ST/88580/2014	DIVGI WARNER PVT LTD -Vs- CCE PUNE I	Sanjay Bhargav, /DR	

32	ST/88681/2014	BAJAJ ALLIANZ LIFE INSURANCE CO LTD -Vs- CCE PUNE III	V. Sridharan, /DR	
33	ST/89804/2014	HAWKINS COOKERS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	PDS Legal /DR	
34	ST/90094/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- AMBIKA OCTROI SERVICE	DR/IP	
35	ST/90098/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- BHARAT OCTROI SERVICES	DR/IP	
36	ST/90101/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- MANEK OCTROI SERVICE	DR/IP	
37	ST/90104/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- NEW BOMBAY OCTROI PANVEL	DR/IP	
38	ST/90154/2014	THE MANJRI STUD FARM PVT LTD -Vs- CCE PUNE III	IP/DR	No Notice
39	ST/85229/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91019/2015			
40	ST/85230/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91018/2015			
41	ST/85231/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91020/2015			
42	ST/85232/2015	CCE PUNE III	DR/IP	

		-Vs- TECH MAHINDRA LTD.		
	ST/CROSS/91029/2 015			
43	ST/85613/2015	COMMRSERVICE TAX -I PUNE -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91039/2 015			
44	ST/85644/2015	DEENANATH MANGESHKAR HOSPITAL & RESEARCH CENTRE -Vs- CCE PUNE III	Sanjay Bhargav, /DR	Issue Notice
45	ST/85814/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- NEW INDIAN OCTROI COMPANY	DR/IP	
46	ST/85815/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- NEW INDIAN OCTROI COMPANY	DR/IP	
47	ST/86387/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/Lakshmi Kumaran & Sridharan	
	ST/CROSS/91138/2 015			
48	ST/86711/2015	COMMRSERVICE TAX -I PUNE -Vs- TECH MAHINDRA LTD.	DR/V. Sridharan,	
49	ST/87166/2015	HAWKINS COOKERS LTD -Vs- COMMR.SERVICE TAX- VII MUMBAI	PDS Legal /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,**

**SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**